

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO. 2265
TO BE ANSWERED ON 01.01.2018

RESTRICTION ON INDUSTRY NEAR MONUMENTS

2265. SHRI RAJESH KUMAR DIWAKER:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government has identified the monuments which are vulnerable to climatic change and air pollution in Delhi and NCR;
- (b) if so, the details thereof;
- (c) whether the Government has also fixed any norms for setting up of industries/ restriction on industries functioning near such monuments and if so, the details thereof; and
- (d) the measures taken by the Government to protect these monuments?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CULTURE AND MINISTER OF STATE FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE.

(DR. MAHESH SHARMA)

- (a) No such classification has been made, however scientific preservation work of & different materials used in construction of monuments is carried out regularly
- (b) as per the needs of various types of surfaces of monuments.
- (c) The area around the monument beyond protection limit has been declared as & prohibited area upto 100 metres and regulated area, upto 200 metres beyond
- (d) the prohibited area to control any kind of construction as well as development activities around the protected monuments.

